

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PB, NEW DELHI**

Original Application No. 552/2025

SONU KUMAR JHA

.... APPLICANT

V/S

DELHI JAL BOARD & ORS

....RESPONDENT

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Place- New Delhi

Dated- 21 / 7 /2026

Filed by


NIRVIKAR VERMA, ADVOCATE,
DJB, OFF- CHAMBER NO. 433
LAWYERS CHAMBERS, DELHI
HIGH COURT, MOB-8799786887,
mail- vermanirvi@gmail.com

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.... RESPONDENT

AFFIDAVIT ON BEHALF OF RESPONDENTS/ DELHI JAL BOARD-

I, Dalbir Singh S/o Karan Singh, aged about 56 years, working as CE(M)-II, Delhi Jal Board having office at Varunalaya Ph-II, Jhandewalan, New Delhi, do hereby solemnly declare as under:

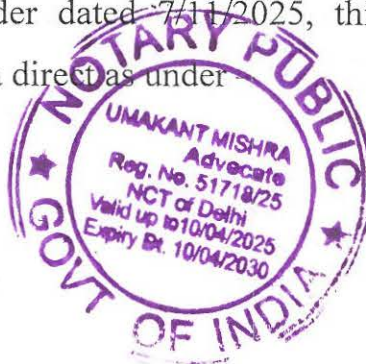
MOST RESPECTFULLY SUBMITTED:

SUBMISSIONS ON MERITS-

1. That I am authorized to represent the Answering Respondent/DJB in the captioned matter and as such I am conversant with the facts and circumstances of the present case based on records. I am therefore competent to swear this affidavit. I further state that the Annexures hereto are the true copies and in furtherance of the order dated 23/4/2026 passed by this Hon'ble Tribunal, following submissions are made—

SPOT VERIFICATION-

2. That vide order dated 7/11/2025, this Hon'ble Tribunal was pleased to inter alia direct as under—



6. The Respondent has also been apprised of this fact and it is humbly submitted that as aforesaid, replacement work of water line is completed.

CURRENT STATUS OF THE SITE-

7. However, it is submitted that the latest status of Gali no. 3,5 and 6, Raj Nagar, Part II, Palam Colony, New Delhi is found satisfactory and there is no sewer blockage/overflow in these mentioned streets. Recent site photographs dated 13.07.2026 are annexed as **Annexure R/3**.



DEPONENT

VERIFICATION

Verified that the contents of para 1-7 of the affidavit and annexures are true and correct to the best of my knowledge derived from the relevant office record which are regularly maintained by the respondent and is also believed to be correct upon information received from the concerned officer. No part of it is false and nothing material has been concealed there from.

Verified at Delhi on this 21 the day of 7 2026

Signature of deponent who has signed in my presence

21 JUL 2026

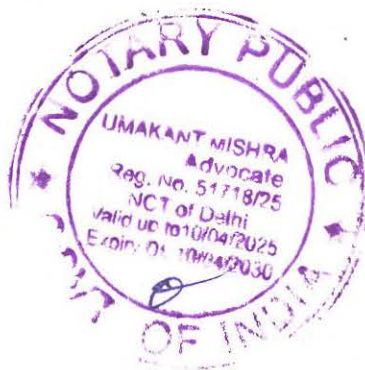


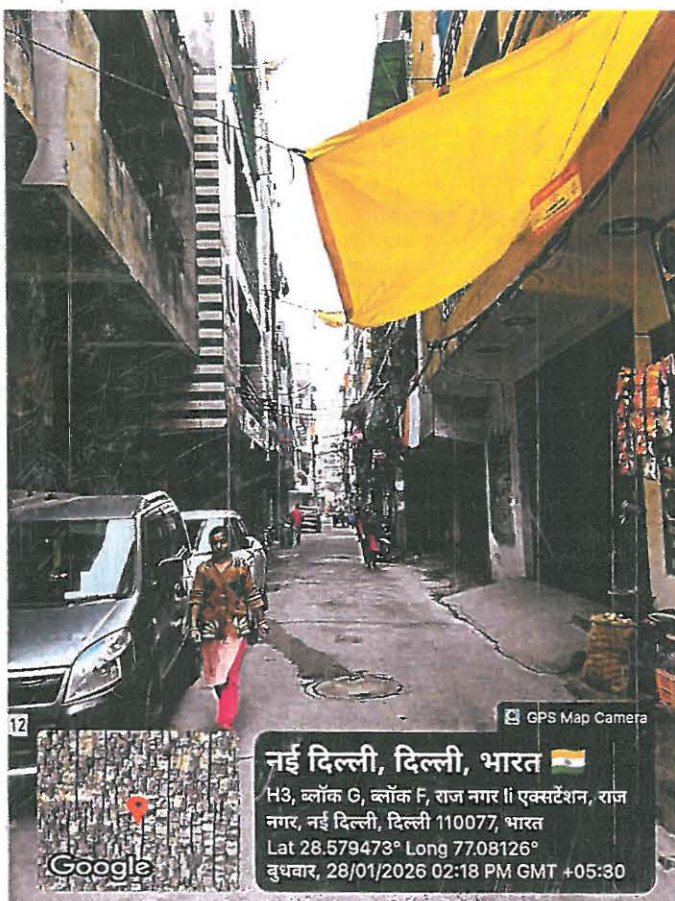
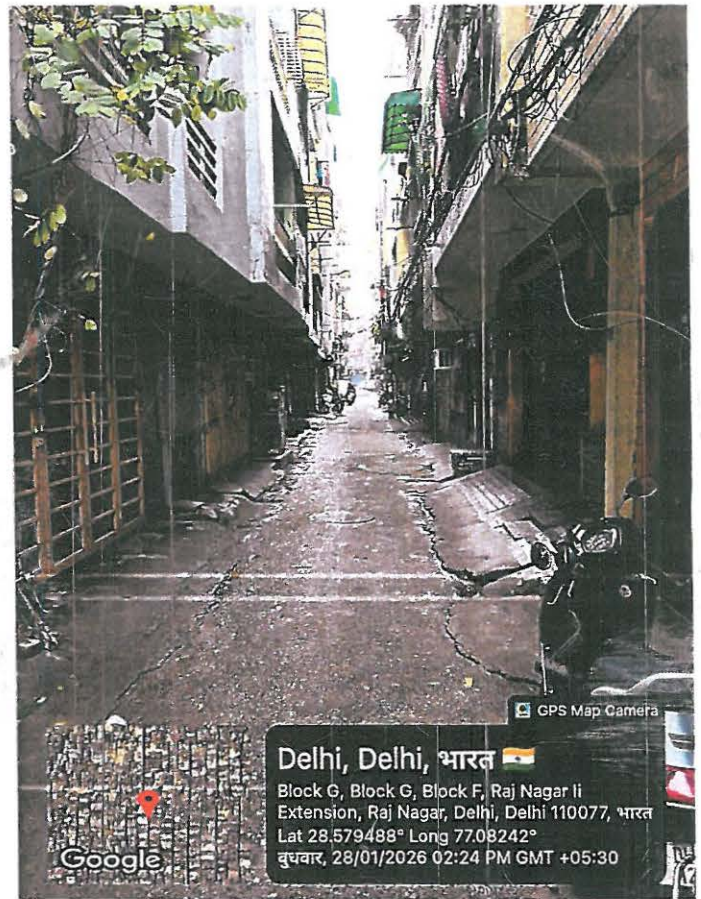
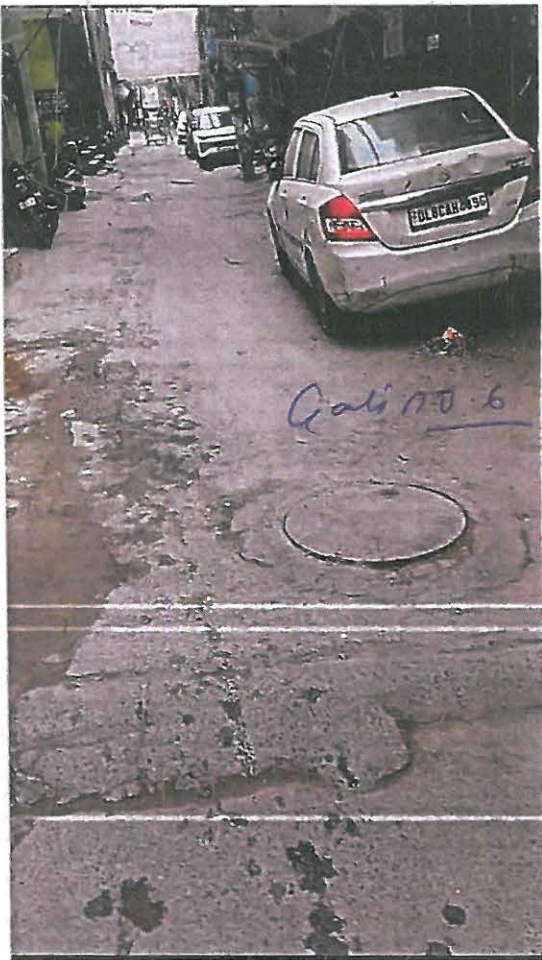
DEPONENT

CERTIFIED BY At the Deponent
Shr/Sm (m) At the Deponent
S/o, W/o, D/o At the Deponent
R/o At the Deponent
Identified by At the Deponent
has solemnly At the Deponent
sworn At the Deponent
that the contents At the Deponent
have been read & At the Deponent
correct to his knowledge At the Deponent

21 JUL 2026

Notary Public





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GPS Map Camera



New Delhi, Delhi, India 

Rz/3/4, Dda Park Rd, Block F, Raj Nagar
li Extension, Raj Nagar, New Delhi, Delhi
110077, India

Lat 28.583389° Long 77.082389°

Friday, 10/07/2026 03:32 PM GMT +05:30

104

6



GPS Map Camera



New Delhi, Delhi, India

Rz/3/4, Dda Park Rd, Block F, Raj Nagar
II Extension, Raj Nagar, New Delhi, Delhi
110077, India

Lat 28.583389° Long 77.082389°

Friday, 10/07/2026 03:32 PM GMT +05:30

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Anne's
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303, Block G, Block-Rz-F,
Raj Nagar Extension, II, New
Delhi, Delhi, 110077, India,
Lat:28.5788983,Long:28.5788983



07:33 PM

13 Jul-26, Monday

Gau no. 6

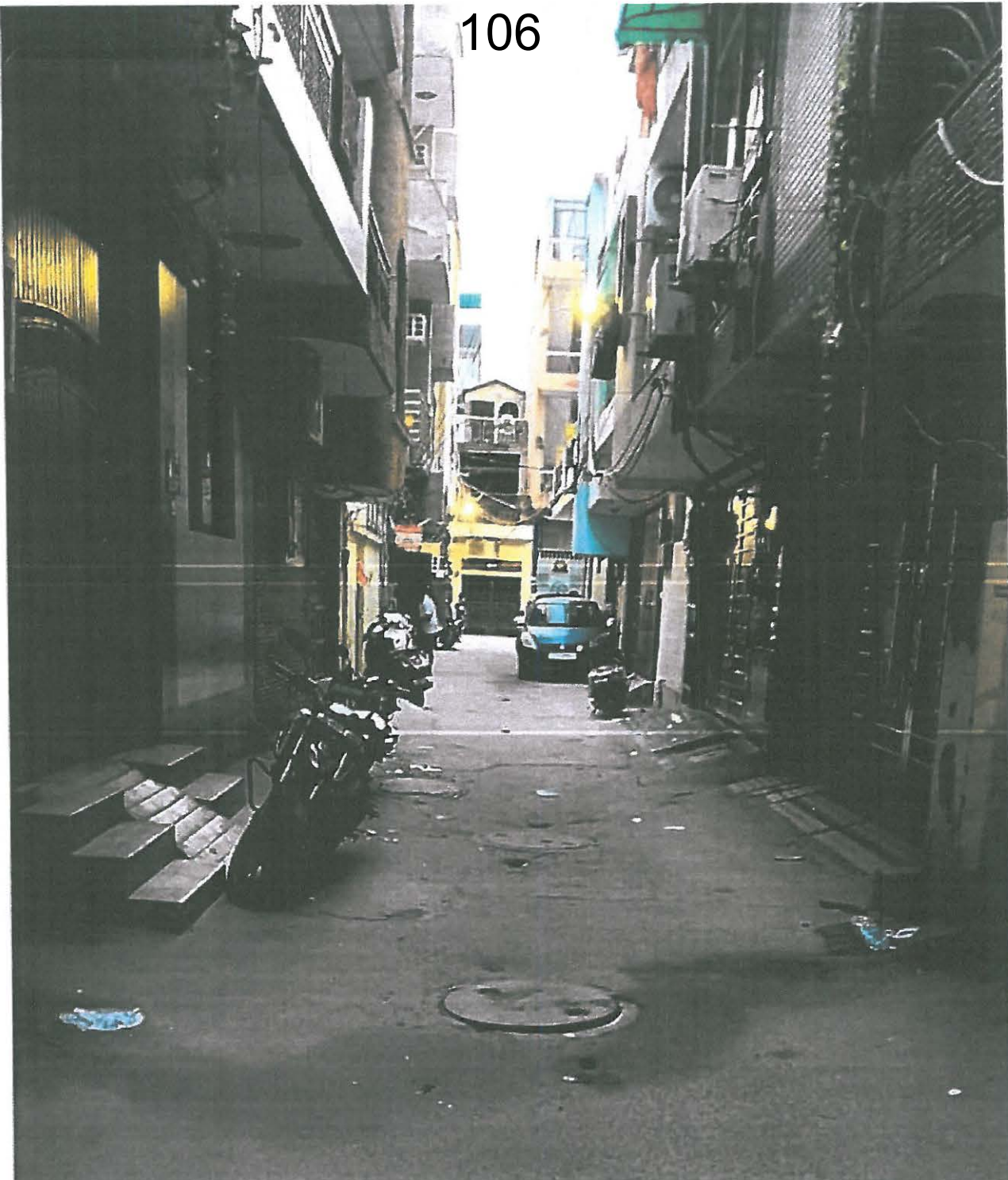


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324-A, Block G, Block-Rz-G,
Raj Nagar II Extension, II,
Delhi, 110077, India,

Lat:28.5793133,Long:28.5793133



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13 Jul-26, Monday

Gali no. 3



167°

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324-A, Block G, Block-Rz-G,
Raj Nagar II Extension, II,
Delhi, 110077, India,

Lat:28.5793133,Long:28.5793133



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13 Jul-26, Monday

Galileo's



169°

S



Nirvikar Verma <vermanirvi@gmail.com>

OA 552/2025- Sonu kr Jha vs DJB- Affidavit

1 message

Nirvikar Verma <vermanirvi@gmail.com>

Tue, Jul 21, 2026 at 8:30 PM

To: ADV SANYA SHARMA <advsanya2914@gmail.com>

Maam kindly find attached Affidavit by DJB in the subject case.

Thanks & regards

Nirvikar verma

Advocate.

8799786887, 9910445779

**SONU KUMAR JHA vs DJB.pdf**

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